

of people. Anti-poverty programmes are likely to improve the bargaining position of unorganised labour. Almost all State Governments/Union Territories have old-age pension schemes under which pension is paid to every eligible person.

Change in Cropping Pattern

4611. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the budget for 1986-87 has made increased allocations for agriculture to change the present cropping pattern in the country so that the the agricultural sector is able to cover up the areas of production where facing deficiency;

(b) whether before formulating the budget allocation the Ministry had formulated the broad pattern for increased allocations for different crops where there is deficiency ;

(c) if so, the details thereof ; and

(d) what targets of increased production for different crops have now been set for 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (c). Keeping in view the peculiar nature of the agricultural activity, financial allocations are generally not made on cropwise basis barring crops requiring special thrust. Every year, a detailed exercise is undertaken to determine the sectoral allocation before the formulation of Plan/budget Proposals. As a part of this exercise, relevant factors like demand and supply situation crop production imbalances, stage of technological development and availability of resources are also taken into account.

(d) The targets of production fixed for 1986-87 for different crops are :

<i>Crop</i>	<i>Unit</i>	<i>Target for 1986-87</i>
1	2	3
Rice	Million tonnes	65.0
Wheat	"	49.0

1	2	3
Coarse grains	million tonnes	32.0
Total cereals	"	146.0
Total pulses	"	14.0
Total foodgrains	"	160.0
Oilseeds	"	14.8
Sugarcane	"	185.0-190.0
Cotton	Mill. bales of 170 kgs. each	8.8
Jute & Mesta	Mill. bales of 180 kgs. each.	8.5

Hurdles by DDA for Kaymes Cooperative Group Housing Society

4612. SHRI T. BASHEER :

SHRI V.S. KRISHNA IYER :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether his Ministry has received a representation from the Kaymes Cooperative Group Housing Society Limited, New Delhi in regard to various hurdles put by the Delhi Development Authority in the matter of Society's efforts to build Houses for their Members, the latest being the dispute between the authority and the Delhi Urban Arts Commission over the suitability of the land already allotted by the Delhi Development Authority after approving its plan; and

(b) the action taken by Government thereon to ensure immediate resolution of the dispute between the authority and the Urban Arts Commission so that the Society is able to start construction of the houses ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes Sir. A representation dated 19.2.1986 from the Kaymes Cooperative Group Housing Society Ltd. was received in the Ministry of Urban Development on 28.2.1986 through Delhi Cooperative Housing Building Federation Ltd.

(b) This Society was allotted land in Geeta Colony area. The Delhi Urban Arts Commission has considered the layout-cum-